

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 122
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.	...	Applicant/Petitioner
Vs		
M/s. Manila Resorts Pvt. Ltd. & Ors.	...	Respondent

Order under Section

Order delivered on 14.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rakesh Kumar, Ms. Manmeet Arora, Mr. Pulkit Deora,
Ms. Preeti Kashyap, Mr. Arnav Vidyarthi, Ms. Samapika
Biswal, Mr. Arjun Surjewala and Mr. Ankit Sharma, Advs.
For Respondent : Mr. Manoj Kumar Garg, Advocate for R1
Mr. Manoj Khanna with Mr. Rajat Bhatia, Advs. for R5
Sh. Ramesh Singh, Senior Advocate,
Ms. Sakshi Mehley, Ms. Harshita Kumar, Advs. for R 16(SEIL)

ORDER

List the matter for further consideration on 12.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)